

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 331/252(1)/ND/18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.04.2018.**

**NAME OF THE COMPANY: M/s. Arshvant Holdings Pvt. Ltd. Vs.
ROC**

SECTION OF THE COMPANIES ACT: 252(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr.Arun Saxena, Mr. Shivam Mishra & Ms. Radhika Malik, Advocates for the Petitioner			
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ORDER

Notice to the ROC returnable on 4.5.2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**